

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

Original Application No.176 of 2020 (SZ)

V.B.R.Menon, B.E (Mech), MBA (IIMBA), LLB,
Advocate,
Flat No.4B, Brook Dale Apartments,
No.12, P.T.Rajan Salai,
K.K.Nagar, Chennai – 600 078
E-mail : vbrmenon@gmail.com
Contact No.9384762930

...Applicant

Vs

1. The Commissioner of Police,
Trichy City Police Office,
Pudukottai Main Road, Subramaniapuram,
Tiruchirappalli – 620 020.
2. The Joint Chief Environmental Engineer,
Tamilnadu Pollution Control Board,
No.25, Developed Plots, Thuvakudy,
Trichy-620 015.
3. The Joint Chief Controller of Explosives,
A and D wing, Block 1-8,
2nd floor, Shastri Bhavan,
No.26, Haddows Road,
Nungambakkam,
Chennai – 600 006.
4. The Commissioner,
Trichy City Municipal Corporation,
No.58, Bharathidasan Salai,
Opp : Campaion School, Cantonment,
Tiruchirappalli – 620 001.
5. The District Collector,
Trichy District,
District Collector Office, Raja Colony,
Tiruchirappalli – 620 001.
6. M/s. Indian Oil Corporation Ltd.,
Rep.by the Divisional Manager,
3rd Floor, No.B-35, Shastri Road,
Thillai Nagar, Trichy – 620 018.

... Respondents


Personal Assistant (General)
to Collector
Tiruchirappalli


COLLECTOR
AND DISTRICT MAGISTRATE
TIRUCHIRAPPALLI.

REPORT FILED BY THE 5TH RESPONDENT

I, S.Sivarasu, I.A.S., S/o.Subbaiyan, aged about 50 years, residing at Collector's Bungalow, Tiruchirappalli City do hereby solemnly affirm and sincerely state as follows:-

I respectfully submitted that, I am the District Collector and District Magistrate, Tiruchirappalli District and the fifth respondent herein and I am acquainted with the facts of the case from the available records.

2. It is respectfully submitted that the grievance in this application is regarding the establishment of New Petroleum retail outlet adjacent to several residential buildings and commercial buildings in violation of the siting criteria prescribed by the Central Pollution Control Board (CPCB) in Office Memorandum No.B-13011/1/2019-20/aqm/10802-10847 dated 07.01.2020.

3.It is respectfully submitted that the Hon'ble NGT, Southern zone, Chennai vide it its order dated 17.09.2020 has passed orders among other things as follows:

"We feel it appropriate to appoint a joint committee comprising of 1) the District Collector, Tiruchirappalli District, or a Senior Officer not below the rank of Assistant Collector or Sub Divisional Magistrate deputed by the District Collector, 2) a Senior Officer from Tamil Nadu Pollution Control Board as designated by it Chairman to inspect the area in question and submit a factual as well as action taken report, if there is any violation in respect of siting criteria as alleged by the applicant"

4. Further, I submitted that, as per the Hon'ble Tribunal order, I have appointed The Assistant Collector / Sub-Divisional Magistrate, Srirangam to inspect the site along with the official of TNPCB. Accordingly, the Assistant Collector, Srirangam and the District Environmental Engineer, Tamil Nadu Pollution Control Board, Tiruchirappalli have jointly inspected on 24.10.2020 and reported as follows.


Personal Assistant (General),
to Collector
No. of Corrections: NIL
Tiruchirappalli


COLLECTOR
AND DISTRICT MAGISTRATE
TIRUCHIRAPPALLI.

- i. The Petroleum retail outlet was under operation since 01.09.2020.
- ii. There are several Residence and commercial buildings adjacent to this retail outlet.
- iii. The Four boundaries are as follows :
- North : T.S.No.2469 Sastha Sagar Apartments
- East : T.S.No.2453 Street
- South : T.S.No.2471 Premier Subhashek Apartment
- West : T.S.No.2466, Ward-A, Block-43, T.S.No.1450/1
Ammamandapam Road.
- iv. The northern side Sastha Sagar Apartments is located at a distance of 2 meters from the boundary of Retail outlet.(Distance of Filling station is 10 M)
- v. The south side Premier Subhashek Apartment is located at a distance of 2 Meters from the boundary or Retail outlet. (Distance of Filling station is 10 M)
- vi. In the East side at a distance of 24.50 M from filling station, there are so many individual houses are located.
- vii. In the western side at a distance 22.20 M there are so many individual houses are located and the distance of filling station is 30.20 M.
- viii. There is Transformer located at a distance of 16 M from filling station in western south side of the Retail outlet.
- ix. The location of the above said petroleum retail outlet is not complying the siting criteria specified by the CPCB in the Office Memorandum No.B-13011/1/2019-20/AQM/10802-10847 dated 07.01.2020.


Personal Assistant (General)
to Collector
Tiruchirappalli


COLLECTOR
AND DISTRICT MAGISTRATE
TIRUCHIRAPPALLI.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Southern Zone) may be pleased to pass such further of other orders as this Hon'ble Tribunal may deem fit and proper in the facts and circumstances of this case and thus render justice.


Personal Assistant (General)
to Collector
Tiruchirappalli


COLLECTOR
AND DISTRICT MAGISTRATE
TIRUCHIRAPPALLI.

VERIFICATION

I, **S.Sivarasu, I.A.S., S/o.Subbaiyan**, working as District Collector and District Magistrate, Tiruchirappalli District, do hereby verify that the contents of above report are true to the best of my knowledge through records.

Verified at Tiruchirappalli on this day of November, 2020.


COLLECTOR
AND DISTRICT MAGISTRATE
TIRUCHIRAPPALLI.

DISTRICT: TIRUCHIRAPPALLI
IN THE HON'BLE NATIONAL
GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI

O.A. No.176 of 2020 (SZ)

REPORT FILED
by 5th Respondent

SPL. GOVT. PLEADER



OA No 176 of 2020 Status
Report filed by the District
Collector Trichy Add label



SpecialGP Forest 17:00

to vbrmenon.office, vbrmenon,... ^



From SpecialGP Forest • specialgpforest@gmail.com
To vbrmenon.office@gmail.com
vbrmenon@gmail.com
iocl.coccc@indianoil.in
jtccchennai@explosives.gov.in
jceetry@gmail.com
TNPC Board • tnpclaw@gmail.com
Date Nov 4, 2020, 17:00
[View security details](#)

Sub: Serving of Status Report of the District
Collector Tiruchirappalli in OA No. 176 of 2020 (SZ)
- Reg,.

Enclosed please find a copy of the
Status Report in OA No. 176 of 2020 (SZ) filed
in the Hon'ble National Green Tribunal , South
Zone .

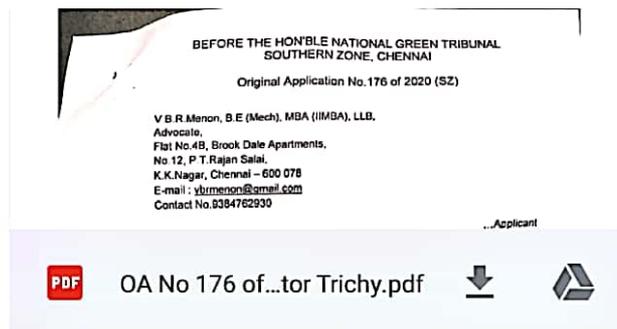
Kindly acknowledge receipt.

Dear Sir,

Please find the attachment.

Regards

Spl.Government Pleader (Forests)
High Court, Madras



OA No 176 of...tor Trichy.pdf



Reply



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Forward